

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : M/s.JBM Shelters Pvt Ltd  
**PETITION NUMBER** : CP(IB)/826(CHE)2020  
**APPLICATION NUMBER** : a) IA/IBC/1477/2024  
b) IA(IBC)/1185(CHE)2024  
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**ORDER**

**a. IA/IBC/1477/2024 IN CP(IB)/826(CHE)2020**

Ms.Elamathi Ld. Counsel for the Applicant/erstwhile Liquidator.

This Application has been filed to take on record the 4<sup>th</sup> progress report of this liquidation process for the period from 01.04.2024 to 27.05.2024. Request has also been made to condone the delay of 13-days in filing the report.

Delay is condoned. Progress report is taken on record subject to all just exceptions.

The application is **disposed of**.

**b. IA(IBC)/1185(CHE)2024 IN CP(IB)/826(CHE)2020**

Ms.Elamathi, Ld. Counsel for the Applicant. .Sri Ranjit Kumar, Ld. Counsel for the Respondent.

Hard copy of the counter is not filed, be filed within **a week**.

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Ld. Counsel for the Applicant submits that Applicant has not to file any rejoinder.

List the application for arguments on **08.08.2024**.

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**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

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**-SD-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**